

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Cultural Resources and Training, New Delhi, for the year 1993-94.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT 7426/95]

13.01½ hrs.

**ASSENT TO BILLS**

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the following eight Bills passed by the Houses of Parliament during the current Session and assented to since a report was last made to the House on the 31st March, 1995 :

- (1) The Appropriation (Railways) Vote on Account Bill, 1995.
- (2) The Appropriation (Railways) Bill, 1995.
- (3) The Appropriation (Vote on Account) Bill, 1995.
- (4) The Appropriation Bill, 1995.
- (5) The Jammu and Kashmir Appropriation (Vote on Account) Bill, 1995.
- (6) The Jammu and Kashmir Appropriation Bill, 1995.
- (7) The Bihar Appropriation (Vote on Account) Bill, 1995.
- (8) The Bihar Appropriation Bill, 1995.

13.02 hrs.

**ESTIMATES COMMITTEE**

*Forty-eighth Report and Minutes*

[English]

DR. KRUPASINDHU BHOI (Sambalpur) : I beg to present the Forty-eighth Report (Hindi and English versions) of the Estimate Committee on the Ministry of Home Affairs-Modernisation of Police and Para-Military Forces and Minutes of the sittings of the Committee relating thereto.

13.02¼ hrs.

**PUBLIC ACCOUNTS COMMITTEE**

*Ninty-fifth and Ninty-sixth Reports*

[English]

SHRI BHAGWAN SHANKAR RAWAT (Agra) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

- (1) Ninty-Fifth Report on Integrated Rural Development Programme (IRDP)

- (2) Ninty-sixth Report on Action Taken on Seventy-fourth Report of Public Accounts Committee (10th Lok Sabha) on Excesses over Voted Grants and Charged Appropriations (1991-92)

13.02½ hrs.

**COMMITTEE ON PUBLIC UNDERTAKINGS**

*Action Taken Statements*

[English]

SHRI VILAS MUTTEMWAR (Chimpur) : I beg to lay on the Table Statements (Hindi and English versions) showing Action Taken by Government on the recommendations contained in the following reports :

- (1) Eleventh Report of the Committee on Public Undertakings (Tenth Lok Sabha) on action taken by Government on the recommendations contained in their Ninth Report (Ninth Lok Sabha) on ONGC-Avoidable payment of Rs. 89.06 lakh made to a foreign contractor beyond the terms of the contract.
- (2) Sixteenth Report of the Committee on Public Undertakings (Tenth Lok Sabha) on action taken by Government on the recommendations contained in their First Report (Tenth Lok Sabha) on Steel Authority of India Limited-Import of Defective Billets.
- (3) Twenty-sixty Report of the Committee on Public Undertakings (Tenth Lok Sabha) on action taken by Government on the recommendations contained in their Seventeenth Report (Tenth Lok Sabha) on Disposal of Scrap of Public Undertakings through Metal Scrap Trade Corporation Limited/other Public Undertakings.

13.03 hrs.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES.**

*Forty-fourth, Forty-fifth, Forty-sixth and Forty-seventh Reports*

[Translation]

SHRI PARAS RAM BHARDWAJ (Sarangarh) : Mr. Speaker Sir, I beg to present a copy each of the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Casts and Scheduled Tribes including Minutes (Hindi and English versions) of the Sittings of the Committee relating thereto :

- (1) Forty-fourth Report on Ministry of Environment and Forests-Forest Policy in relation to command over and access of Tribal people to forest resources.